

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2849**  
**TO BE ANSWERED ON DECEMBER 05, 2019**  
**RELEASE OF FUNDS UNDER NULM**

**NO. 2849. SHRI ASADUDDIN OWAISI:**  
**SHRI SYED IMTIAZ JALEEL:**

**Will the Minister of HOUSING & URBAN AFFAIRS be pleased to state:-**

- (a) the amount released by the Union Government to States for construction of new shelters under the National Urban Livelihood Mission (NULM) during the last five years and the current year State/ year-wise;**
- (b) whether utilization certificates have been submitted by States;**
- (c) if so, whether CAG audit has been conducted about utilization of funds on the direction of Hon'ble Supreme Court due to mass misappropriation and diversion of funds;**
- (d) if so, the outcome of the audit; and**
- (e) the steps taken or being taken by the Government to ensure proper utilization of funds?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI HARDEEP SINGH PURI)**

- (a) & (b) Under "Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM)" funds are released in a consolidated manner for the Mission as per extant provisions**

**of GFR 2017, which, inter alia, requires submission of utilization certificates by States/UTs. Inter-se allocation of fund for Shelter for Urban Homeless (SUH) component is made by States/UTs, as per local requirement, which are spent on new construction, refurbishment and operation and maintenance of shelters. A statement showing state/UTs-wise details of funds released by Government and utilized by the States/ UTs under DAY-NULM during 2014-15 to 2019-20 till date, year-wise is at Annexure-I.**

**(c) to (e) Hon'ble Supreme Court, vide its Order dated 13.12.2017, had directed to carry out a special audit, of utilization of DAY-NULM funds by the States of Uttar Pradesh, Haryana and West Bengal. Internal Audit Wing of Ministry of Housing and Urban Affairs has conducted special audit of three states. It has found out that expenditure, out of the funds transferred by Government of India to these states, has been incurred on various components of DAY-NULM. However, there were unspent balances left with them. These were Rs. 28.67 Crore with Uttar Pradesh, Rs. 32.91 Crore with Haryana and Rs. 6.90 Crore with West Bengal at the time of audit.**

**Further, in order to ensure that the funds earmarked by the States/ UTs for SUH are utilized for shelters only, the Ministry of Housing and Urban Affairs has issued directions to them to keep the funds for SUH in a separate head of account.**

Details of funds released to States/UTs under DAY-NULM during 2014-15 to 2019-20 (as on 31.11.2019) as referred to part (b) of LSUQ 2849 for 05.12.2019.

Sl. No.	States/UTs	2014-15		2015-16		2016-17		2017-18		2018-19		2019-20		Available Balance*
		Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized	Released (till date)	Utilized	
1	Andhra Pradesh	40.34	75.34	15.00	69.33	56.30	78.06	36.31	19.33	30.20	67.84	76.84	0.00	56.17
2	Arunachal Pradesh	1.94	0.64	1.46	1.32	1.43	0.78	6.22	4.39	3.66	7.87	3.59	0.00	4.17
3	Assam	0.00	26.30	0.00	7.26	0.00	11.19	13.00	1.32	0.00	15.40	14.86	5.35	28.8
4	Bihar	0.00	19.55	25.73	22.86	22.38	6.44	0.00	21.48	42.52	63.10	31.08	3.34	0
5	Chhatisgarh	14.88	2.87	17.79	25.95	13.46	18.95	34.56	15.43	21.15	19.13	0.00	5.97	1.18
6	Goa	0.62	0.10	0.00	0.39	0.23	0.59	2.08	2.31	4.85	4.32	3.40	0.00	3.94
7	Gujarat	63.54	28.11	0.00	5.46	0.00	8.43	0.00	26.54	30.94	40.42	6.00	34.82	17.02
8	Haryana	16.08	1.45	0.00	1.60	0.00	1.95	0.00	5.35	0.00	18.16	29.63	12.11	18.35
9	Himachal Pradesh	6.04	1.49	2.50	4.81	3.56	4.18	8.05	8.81	1.69	4.53	1.81	4.60	3.5
10	Jammu & Kashmir	9.99	2.73	0.00	5.46	0.00	4.27	1.89	2.04	3.23	4.00	11.56	0.60	12.08
11	Jharkhand	10.13	12.09	14.61	17.92	15.36	27.32	44.89	24.86	11.24	27.40	16.28	11.24	17.67
12	Karnataka	63.47	25.16	9.90	24.06	0.00	13.33	23.08	13.16	0.00	30.98	16.46	33.94	43.42
13	Kerala	0.00	3.61	0.00	15.51	0.00	48.78	25.19	10.79	18.60	33.00	24.09	0.37	23.72
14	Madhya Pradesh	51.58	18.19	5.00	39.94	28.80	36.79	41.75	35.39	21.60	43.39	48.80	8.93	41.49
15	Maharashtra	128.54	10.78	0.00	7.20	0.00	28.48	0.00	7.07	0.00	162.67	0.00	62.43	93.76
16	Manipur	8.37	2.36	3.11	1.97	0.00	1.19	0.00	1.77	0.00	3.06	3.65	0.00	7.43
17	Meghalaya	4.20	0.55	0.00	0.32	0.00	1.23	0.00	2.51	0.00	0.70	0.00	0.00	0.70
18	Mizoram	8.52	9.09	10.32	9.44	20.93	19.93	12.73	14.73	6.82	6.76	4.28	0.01	4.39
19	Nagaland	5.32	1.68	0.00	4.47	8.45	1.03	10.87	13.46	3.43	9.21	3.42	0.00	3.54
20	Odisha	18.08	10.47	13.22	11.10	6.56	14.04	17.05	16.52	16.24	20.38	14.32	6.62	11.36
21	Punjab	0.00	7.02	0.00	14.10	0.00	9.75	10.07	4.88	0.00	3.91	0.00	0.00	10.66
22	Rajasthan	42.01	2.06	0.00	22.49	7.92	45.86	28.51	28.46	31.10	33.97	38.11	1.14	36.97
23	Sikkim	1.52	0.62	0.85	0.90	0.97	2.44	2.31	0.00	1.12	3.22	0.00	0.00	0.21
24	Tamil Nadu	64.40	48.00	57.86	119.33	58.45	64.39	78.85	65.81	68.53	52.88	81.36	4.75	111.71

Sl. No.	States/UTs	2014-15		2015-16		2016-17		2017-18		2018-19		2019-20		Available Balance*
		Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized	Released (till date)	Utilized	
25	Telangana	0.00	12.66	39.88	47.21	4.70	25.97	32.49	32.20	15.56	12.16	31.60	0.00	35.28
26	Tripura	9.46	0.00	0.00	0.00	0.00	2.06	8.93	10.40	6.33	5.93	0.00	0.02	6.31
27	Uttar Pradesh	46.55	3.92	17.42	64.16	22.66	93.22	71.95	50.36	53.38	85.05	98.56	21.83	76.73
28	Uttarakhand	0.00	2.23	5.08	6.16	5.38	7.45	8.00	5.00	7.75	4.40	0.00	0.08	9.23
29	West Bengal	53.73	12.15	0.00	26.19	8.31	62.34	32.96	29.32	35.94	32.59	25.79	18.93	46.41
30	A & N Islands	0.00	0.00	0.00	0.00	1.06	0.00	0.00	0.00	0.00	0.05	0.00	0.00	1.01
31	Chandigarh	2.82	1.36	0.00	3.16	0.00	1.46	1.99	1.99	1.82	2.29	0.00	2.25	0.00
32	D & N Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.41
33	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.17	0.00	0.00	0.00	0.17
34	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3.32	0.00	2.01	0.00	0.00	18.93
35	Puducherry	0.00	0.00	0.00	0.00	2.79	2.79	2.97	2.97	1.97	0.00	0.00	0.01	1.96
	<b>Total</b>	<b>672.14</b>	<b>342.58</b>	<b>239.72</b>	<b>580.07</b>	<b>289.71</b>	<b>644.68</b>	<b>556.73</b>	<b>481.99</b>	<b>439.85</b>	<b>820.78</b>	<b>585.48</b>	<b>239.32</b>	<b>762.66</b>

• \*Available Balance includes unspent balance of previous years.

• For FY 2018-19 and 2019-20 the figures under Utilised column are as provisionally reported by States/UTs. For earlier FY these are as per Utilisation Certificates submitted.

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